



Honourable Shri Justice Rajendra Manohar Savant

B.A.(Hons.), LL.B.

2006

Justice Rajendra Manohar Savant born on 7th December, 1956. He was enrolled as an Advocate on 12th October, 1983. He has been practicing in the High Court of Bombay for 23 years both on the Original and Appellate Sides in Civil, Constitutional, Labour, Service, Taxation and at times in Criminal matters. He has specialized in Constitutional and Public Interest Litigations. He holds the post of Government Pleader High Court Original Side Bombay since December 1999. He is Counsel for Public bodies like CIDCO, MMROA, MSROCMUNOA, Ulhasnagar Municipal Corporation, Khopoli Municipal Council amongst others. He was appointed as an Additional Judge of the Bombay High Court on September 8, 2006 and appointed as a permanent Judge on September 5, 2008.